

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1708
ANSWERED ON:03.03.2003
IRREGULARITIES IN AWARDING OF CONTRACTS BY DMR
RAMESH CHAND TOMAR

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether gross irregularities have been reported in the matter of awarding contracts by Directorate of Maize Research, Pusa during the last three years;
- (b) if so, the details thereof;
- (c) the details of the remedial steps taken by the Government;
- (d) the salient features of the work contracts awarded by the DMR during each of the last three years; and
- (e) the status with progress reports of each of the contract as on date?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

- (a) The external Audit by the Principal Directorate of Audit (Scientific Department) has already been done. No irregularities have been reported in matter of awarding contracts by the Directorate of Maize Research(DMR).
- (b) Not Applicable
- (c) Not Applicable
- (d) The original works of DMR including the petty ones are being carried out by the works section of Indian Agricultural Research Institute (IARI). The works have also been awarded on the basis of rate contract made by IARI. The works regarding construction of farmers Guest house, leveling of land etc. of regional centre of DMR at Begusarai have been awarded to CPWD, Patna in consultation with the Director (Works), ICAR.
- (e) The work awarded in the DMR (HQ) as well as at Begusarai are satisfactory.